

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No. 09 of 2021

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Ruplata Gupta --- --- Petitioner

Versus

Amit Kumar -- --- Opp. Party

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
Through Video Conferencing

For the Petitioner : Mr. Girish Mohan Singh, Adv.

03/17.04.2021 Issue notice upon the opposite party under registered cover with
A/D and speed post, for which requisites be filed within one week.

Office to track speed post delivery.

Shamim/

(Aparesh Kumar Singh, J.)